

**Direct Express Train between Bombay
and Allahabad on Katni-Bina
Section of C. R.**

1429. SHRI NANDLAL CHOUDHARY:
Will the Minister of RAILWAYS be pleased
to state :

(a) whether there has been a demand
for a direct express train between Bombay
and Allahabad via Katni-Bina Section of the
Central Railway ;

(b) whether any scheme is under
consideration to introduce an express train
or to direct the route of any other train on
the said section for Bombay and Allahabad ;
and

(c) if so, the time by which an express train
is proposed to be introduced between Bombay
and Allahabad via Katni-Bina section ?

THE MINISTER OF RAILWAYS (SHRI
BANSI LAL) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

[English]

**Financial assistance for Manufacture of
Indigenous Trawlers**

1430. SHRI N. DENNIS : Will the
Minister of SHIPPING AND TRANSPORT
be pleased to state :

(a) whether Government are providing
financial assistance for manufacture of
indigenous trawlers ; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE
MINISTRY OF SHIPPING AND TRANS-
PORT (SHRI Z.R. ANSARI) : (a) Yes Sir.

(b) A subsidy of 33% of the cost of the
trawler is sanctioned to the Indian shipyards.
Apart from the subsidy loan upto 95% of
the cost of the vessel is granted to the

Company acquiring the said trawler, at a
concessional rate of interest of 6.75% per
annum The loan is recoverable in 15 annual
instalments with one year's moratorium
from the date of delivery of the trawler.

Strikes by Workers of N.P.C.C.

1431. SHRI N. TOMBI SINGH : Will
the Minister of IRRIGATION AND
POWER be pleased to state :

(a) number of strikes and durations
thereof launched by the workers of the
NPCC during the last three financial years
and the principal demands put up by the
strikers ;

(b) whether Government are aware
that many important national and State
projects handled by the NPCC failed to
make headway according to scheduled due
to their workers frequent and prolonged
strikes ; and

(c) if so, the measures being taken by
Government to bring lasting solution to the
labour problems ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF POWER (SHRI
ARUN NEHRU) : (a) Information is
given in the Statement below.

(b) Yes, Sir. The progress of work
was hampered on some projects due to
worker's agitation.

(c) In pursuance of a series of meetings
held with the representatives of the workers,
an agreement for a period of four years was
signed by NPCC with workers union in
September, 1983 after settlement of all
major demands raised by the workers.
Subsequent issue and demands raised by
workers have also been discussed and resolved
after a number of meetings. NPCC
Management have also taken steps to create
forums at various levels for consultation and
prompt settlement of various issue brought
up by workers from time to time.